

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) and (ii), See No. L.T. 2355/18/25]

I. Notifications of the Ministry of Textiles

II. Report and Accounts (2023-24) of CCIC, New Delhi; PDEXCIL, Mumbai and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्र मार्गेरिटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 5325(E)., dated the 10th December, 2024, nominating Shri Samik Bhattacharya, Member of Rajya Sabha to serve as member of the Board of National Jute Board for a period of two years from the date of this Notification, issued under sub-section 4(b) of Section 3 of the National Jute Board Act, 2008.

(ii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 5653(E)., dated the 31st December, 2024, amending the Principal Notification No. S.O. 5459(E), dated the 26th December, 2023, under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. For (i) and (ii), See No. L.T. 2356/18/25]

II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Ltd. (CCIC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2458/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

(a) Twenty-ninth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on

the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2459/18/25]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON COAL, MINES AND STEEL**

श्री दीपक प्रकाश (झारखंड): महोदय, मैं इस्पात मंत्रालय की 'अनुदान मांगों (2025-26)' के संबंध में विभाग-संबंधित कोयला, खान और इस्पात संबंधी संसदीय स्थायी समिति के छठवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

STATEMENT BY MINISTER

**Status of implementation of the Recommendations contained in the One
Hundred and Eighty-seventh Report of the Department-related
Parliamentary Standing Committee on Commerce**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA): Sir, I lay a statement regarding Status of implementation of the Recommendations contained in the One Hundred and Eighty-seventh Report of the Department-related Parliamentary Standing Committee on Commerce on 'Comprehensive Strategy to Map Major Products and Countries to Maximize Exports and Minimize Import'.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I rise to announce that the Government Business in this House for the week commencing Monday, the 24th of March, 2025, will consist of:-

1. Consideration of any item of Government Business carried over from today's order paper: - It contains — (i) Further discussion on the working of Ministry of Home Affairs; and (ii) Consideration and passing of the Banking Laws (Amendment), 2024, as passed by Lok Sabha.